

NATIONAL COMPANY LAW TRIBUNAL/, MUMBAI BENCH

COURT III

111.I.A. 44/2024

IN

C.P.(IB)-1487/MB/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: ICICI Bank Ltd

V/s.

Western India Shipyard Ltd.

Appearance:

For the Liquidator: Adv. Ayush Rajani

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

At the request of the Liquidator, list on **26.04.2024** in view of other connected
matter coming up on that date.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)